

SPECIAL BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2021
IA(I.B.C)/872(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS ARUN KUMAR JAGATRAMKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. M.S. Tiwari, Adv.] For the Respondent

ORDER

1. Ld. Counsel for the respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **18.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)